## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.116/(MAH)/2014

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: Mr. Ashok Rao

V/s.

M/s. Hotel Ratnasoham Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

V. P. Verma

1/6 Mr. Deepak D. Deshfande for Respondent.

COMMON ORDER

## Company Appeal No. 39/59/CLB/MB/MAH/2013

T.C.P. No. 116/397-398/CLB/MB/MAH/201

1. The Learned Representative Mr. Deepak Deshpande on behalf of the Respondent appeared and stated that by consent of both the sides adjournment be granted.

Adjourned to 12th September, 2017 at 2.30 PM.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 03.08.2017.

M.K. Shrawat Member (Judicial)